

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 104
(IB)-571(PB)/2019

IN THE MATTER OF:

Vivek Jain

.... Applicant/petitioner

Vs.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Varun Tandon, Adv.

For the respondent Mr. Sumesh Dhawan, Ms. Vatsala Kak,

Mr. Apporva Chowdhayr, Advs.

Mr. Rajat Malhotra, Mr. Akshay R., Advs.

ORDER

For order see, CP No. (IB)-1596(PB)/2018.

10.04.2019.
Aarti Makker